

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR**  
**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 23-11-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>HEARING BEFORE CHARGE</u></b>				
1	SPL CASE CBI	100135/2009	State of CBIEOWMUMBAI Vs Ashokkumar M Jhanwar Others	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100028/2008	CBI EOW Mumbai Vs Nitin Ramkrishna Jushe	SPP P.Arun
3	SPL CASE CBI	100104/2014	The State of Maharashtra Vs Chandan Lunawat and others	
<b><u>EVIDENCE</u></b>				
4	SPL CASE CBI	100031/2017	The State CBI EOW Vs M/s. Mehek overseas Pvt Ltd, Mumbai and others	

---

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR**  
**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 24-11-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100095/2000	CBI EOW MUMBAI Vs Ms. East West Airlines Company	PP Nandode Mr.Acharya
2	SPL CASE CBI	100109/2013	The State CBI EOW Vs Nikhil Girish Patt and and anr.	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
3	SPL CASE CBI	100040/2012	The State CBI EOW Vs A.L.Bongirwar and other 3	
<b><u>APPEARANCE</u></b>				
4	SPL CASE CBI	100079/2011	CBI EOW MUMBAI Vs M-s. Sudarshan Overseas Ltd and Others	
5	REMAND APPLN CBI	100843/2020	The State CBI EOW Vs Satish Gopalbhai Patel anr 1	PP

---

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR**  
**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 25-11-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>COMPLIANCE</u></b>				
1	SPL CASE CBI	100068/2000	CBI EOW MUMBAI Vs Vijay Malhan	SPP Gonsalves  Adv. Procarro
<b><u>HEARING</u></b>				
2	SPL CASE CBI	100086/2011	The State CBI EOW MUMBAI Vs M-s. Sudarshan Consolidated Ltd. and Others	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE CBI	100119/2010	CBI EOW MUMBAI Vs Bengal Mill Stores Pvt. Ltd and Others	
<b><u>EVIDENCE</u></b>				
4	SPL CASE CBI	100035/2017	CBI EOW Vs Rajendra Maruti Magar@Rahulraj Marutirao Deshmukh@Rajendra Marutrao Patil and others Prop. M/s. Col	
<b><u>AWAITING SUMMONS</u></b>				
5	MISC APPLN CBI	100443/2020	CBI,EOW Vs Hazel Fernandiz	

---

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR**  
**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 26-11-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100479/2017	Tapan Shah @ MA 1338/17 @ BA 1104/17 - Applicant Vs Union of India - Respondent	Prakash H. Israni  PP Nandode
<b><u>HEARING</u></b>				
2	SPL CASE CBI	100099/2015	The State CBI EOW Vs Mohammed Fasihuddin and others	
3	CRI APPEAL	100474/2017	Rajesh Shah@MA-1323-17,- A-1094-17- Aplnt. Vs Union of India - C.B.I., ACB - Respdt.	Dr. Sai Kumar Pathrudum  PP Nandode
4	SPL CASE CBI	100065/2017	CBI EOW MUMBAI Vs Janardan Durgaprasad Pandey	

**( Main Matter REMAND APPLN CBI/0100491/2017)**

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR**  
**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 27-11-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	101081/2014	Ms. Rasiklal Kantilal and Co., Rasiklal Manilal Shah and Anr. @ MA 354414 @ BA 290714- Applicants Vs The State of Maharashtra and M. K. Rajgopalan Respondents	Girish Kulkarni PP Nandode
<b><u>EVIDENCE</u></b>				
2	SPL CASE CBI	100114/2014	The State of Maharashtra Vs Chandan Lunawat and others	
<b><u>CHARGE</u></b>				
3	SPL CASE CBI	100004/2018	The State of CBI, EOW Vs Ashok Kumar Singh and others 3	

---